

Title: Need to maintain only one toll plaza in Dindori Parliamentary Constituency, Maharashtra and stop collecting toll tax in tribal areas-laid.

SHRI HARISHCHANDRA CHAVAN (DINDORI): Rule 8 of the sub rule (2) of Toll Tax Policy provides that there should not be two toll plazas within the 60 km area. My constituency is situated in tribal and economically backward area. As most of the people are engaged in farming. People are facing lot of problems due to these toll plazas within the 60 km area.

I request Hon. Minister of Road Transport and Highways to maintain only one toll plaza in my constituency area as per the rule and give justice to the poor and tribal people.

In the meeting of District Planning Development Committee (DPDC), Nashik it was decided to stop collecting toll in all the tribal areas but still toll is being collected in my tribal constituency. I, therefore, urge upon the Government to issue necessary instruction for stopping collection of toll tax in tribal areas.